

CENTRAL ELECTRICITY REGULATORY COMMISSION

3rd Floor, Chanderlok Building, 36, Janpath,
New Delhi - 110001

F. No.L-1/249/2019-CERC

1.2.2021

NOTICE

The following petitions filed by the transmission licensees for determination of tariff are proposed to be listed for hearing before the Commission in the next few days. These petitions are available on the website of the concerned petitioner and a copy of the same has also been served by the petitioners on all the concerned beneficiaries/respondents. Further, a copy of the petitions, available on the Commission's e-filing portal, can be accessed by all the beneficiaries/respondents registered with the Commission's e-filing portal. The beneficiaries/respondents may file their reply in the concerned petitions by 1.3.2021 and the petitioners may file the rejoinder, if any, within ten days from the receipt of the reply. All the parties are requested to comply with the above directions within the specified timeline to facilitate expeditious disposal of the petitions.

Sl. No.	Petition No.	Petitioner	Region	Subject
1.	733/TT/2020	PGCIL	ER	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i) Truing up of transmission tariff for 2014-19 tariff block and (ii) Determination of transmission tariff for 2019-24 tariff block for 400 kV Kahalgaon Transmission System in Eastern Region
2.	732/TT/2020	PGCIL	ALL	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i) Truing up of transmission tariff for 2014-19 tariff block and (ii) Determination of transmission tariff for 2019-24 tariff block for Assets under Common Scheme for 765 kV Pooling Station and Network for NR, Import by NR from ER and Common Scheme for

				network for WR and Import by WR from ER and from NER/SR/WR <i>via</i> . ER in Northern, Eastern & Western Region under Regulation 86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999
3.	719/TT/2020	PGCIL	NR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i) Truing up of transmission tariff for 2014-19 tariff block and (ii) Determination of transmission tariff for 2019-24 tariff block for Asset-1(a): 400 kV Allahabad-Meja line-1 along with 1 no. 400 kV Allahabad bay (DOCO: 10.11.2016), Asset-1(b): 400 kV Allahabad-Meja line-II along with 1 no. 400 kV Allahabad bay (DOCO: 10.2.2017) under Transmission System Associated with Meja TPS
4.	716/TT/2020	PGCIL	NR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i) Truing up of transmission tariff for 2014-19 tariff block and (ii) Determination of transmission tariff for 2019-24 tariff block for Combined Assets of Transmission System associated with Northern Region Strengthening Scheme-XXII in Northern Region Asset I: 400 kV D/C Kishenpur-Samba transmission line along with bays at both ends, 1 no. 315 MVA, 400/220 kV ICT-I along with associated bays at Samba and 03 nos. 220 kV line bays (DOCO: 01.04.2013), Asset II: 400/220 kV, 315 MVA ICT-II at Samba Sub-station along with associated bays and three nos. 220 kV line bays (DOCO: 01.04.2013), Asset III: 01 no. 400 kV, 80 MVAR Bus Reactor at Samba Sub-station along with associated bays (DOCO: 01.04.2013)
5.	715/TT/2020	PGCIL	NR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff)

				Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for trueing up of transmission tariff for 2014-19 tariff block and determination of transmission tariff for 2019-24 tariff block for 400 kV S/C Chamera II pooling station Transmission Line 400/220 kV GIS Pooling Station at Rajera with 400/220kV 315 MVA ICT I and ICT II under Chamera II System and 400 kV S/C Chamera II pooling Station Transmission Line 400/220 kV GIS Pooling Station at Rajera with 80 MVAR Bus Reactor at Pooling Point under Chamera II System
6.	714/TT/2020	PGCIL	NR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for trueing up of transmission tariff for 2014-19 tariff block and determination of transmission tariff for 2019-24 tariff block for system associated with Enhancement of Transmission Capacity of East-West Corridor of Northern Region consisting of Asset I Combined Elements of (a) 30% FSC on 400 kV Bareilly-Mandola CKT 1 & CKT 2 at Bareilly (b) 45% FSC on 400 kV D/C Unnao Bareilly CKT 1 & CKT 2 at Unnao and (c) 30% FSC on 400 kV Gorakhpur Lucknow CKT 1 at Lucknow and Asset-II 30% FSC on 400 kV Gorakhpur-Lucknow CKT 2 at Lucknow
7.	712/TT/2020	PGCIL	NR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i) Trueing up of transmission tariff for 2014-19 tariff block and (ii) Determination of transmission tariff for 2019-24 tariff block for transmission system associated with Bairasuil in Northern Region
8.	711/TT/2020	PGCIL	NR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for

				(i) Truing up of transmission tariff for 2014-19 tariff block and (ii) Determination of transmission tariff for 2019-24 tariff block for Asset-I: New EMS/SCADA at SLDCs of UPPTCL, RRVPNL, DTL, HVPNL, BBMB, PSPTCL, HPSEBL and J&K PDD (DOCO 31.12.2015), Asset-II: New EMS/SCADA at SLDCs of UPPTCL and J&K PDD under Expansion and Replacement of existing SCADA/EMS System at SLDCs of Northern Region (NR ULDC Phase-II)
9.	710/TT/2020	PGCIL	NR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i) Truing up of Transmission tariff for 2009-14 tariff block and (ii) Truing up of transmission tariff for 2014-19 tariff block and (iii) Determination of transmission tariff for 2019-24 tariff block in respect of Combined Assets consisting of Asset-1: 765 kV S/C Moga-Bhiwani transmission line (DOCO: 1.6.2012), Asset-2:765 kV S/C Jattikalan-Bhiwani transmission line associated with 765 kV system (DOCO: 1.10.2012), Asset-3: LILO of both circuits of 400 kV D/C Bamnauli-Mundka/Bawana at Jatikalan 765/400 kV Sub-station, (DOCO: 1.10.2012), Asset-4: Agra-Jatikalan 765 kV S/C Transmission Line, (DOCO :1.5.2013), Asset-5: Agra-Meerut 765 kV S/C Transmission Line (DOCO 1.6.2013) covered under 765 kV System for central part of Northern Grid Part-I in Northern Region
10.	709/TT/2020	PGCIL	ER	Approval under Regulation-86 of CERC (Conduct of Business) Regulations,1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i) Truing up of transmission tariff for 2014-19 tariff block and (ii) Determination of transmission tariff for 2019-24 tariff block for Assets under Transmission System for phase I Generation projects in Orissa - Part A in Eastern Region under Regulation-86 of Central Electricity Regulatory Commission

				(Conduct of Business) Regulations, 1999
11.	708/TT/2020	PGCIL	NR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i) Truing up of Transmission tariff for 2014-19 tariff block and (ii) Determination of transmission tariff for 2019-24 tariff block for Asset-I: Replacement of 1X100 MVA, 220/132kV ICT-II by 1X200MVA,220/132 kV ICT-II at Raebareli S/s (DOCO: 19.02.2018), Asset-II: Replacement of 1X100 MVA, 220/132 kV ICT-III by 1X200 MVA,220/132 kV ICT-III at Raebareli S/s (DOCO: 01.12.2017) under Augmentation of Transformation Capacity at Raebareli & Sitarganj 220/132 kV Sub-stations
12.	706/TT/2020	PGCIL	NR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i) Truing up of Transmission tariff for 2014-19 tariff block and (ii) Determination of transmission tariff for 2019-24 tariff block for transmission system associated with Auraiya Gas Power Project in Northern Region
13.	705/TT/2020	PGCIL	NR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i) Truing up of transmission tariff for 2014-19 tariff block and (ii) Determination of transmission tariff for 2019-24 tariff block in respect of Asset-I: Central Sector Portion of 1030.426 km (DOCO 01.08.2014), Asset-II: Central sector portion of 2186.339 kms (DOCO 01.04.2016), Asset-III: BBMB portion of 208.438 kms (DOCO 01.04.2016), Asset-IV: Central sector portion of 1646.039 kms (DOCO 20.01.2018) & Asset-V: BBMB portion of 2.35 kms (DOCO 20.01.2018) under Establishment of Fibre Optic communication system in Northern region
14.	704/TT/2020	PGCIL	WR	Approval under Regulation-86 of CERC

				(Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i) Truing up of transmission tariff for 2014-19 tariff block and (ii) Determination of transmission tariff for 2019-24 tariff block for Asset A1: 2 nos. Line bays along with 2 Nos. 50 MVAR Line Reactors (charged as bus reactor) at Jabalpur Pooling Station and Asset B1: MB TPS (Anuppur)-Jabalpur Pooling Station 400 kV D/C (triple Snowbird) line under Transmission System for connectivity of MB Power (M.P.) Limited in Western Region
15.	703/TT/2020	PGCIL	ER	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i) Truing up of transmission tariff for 2014-19 tariff block and (ii) Determination of transmission tariff for 2019-24 tariff block for 04 nos. of Assets under Eastern Region Strengthening Scheme I in Eastern Region
16.	696/TT/2020	PGCIL	NR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i) Truing up of transmission tariff for 2014-19 tariff block and (ii) Determination of transmission tariff for 2019-24 tariff block in respect of assets under Transmission System associated with Northern Region System Strengthening Scheme V
17.	695/TT/2020	PGCIL	NR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for truing up of transmission tariff for 2014-19 tariff block and determination of transmission tariff for 2019-24 tariff block for Salal II Transmission System associated with Northern Region
18.	692/TT/2020	PGCIL	SR	Misc. Petition for approval under sub-section

				(4) of Section 28 of the Electricity Act 2003 for determination of (i) Truing up of Charges for the period 2014-19 block; (ii) Fees and Charges for the period 2019-24 block for Unified Load Despatch & Communication Scheme (POWERGRID portion i.e. Communication system portion and SLDC system retained by the petitioner after formation of POSOCO) in Southern Region
19.	691/TT/2020	PGCIL	WR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i) Revision of transmission tariff for 2004-09 tariff block, 2009-14 tariff block; (ii) Truing up of transmission tariff for 2014-19 tariff block; and (iii) Determination of transmission tariff for 2019-24 tariff block for Combined Asset-I: (i) 765 kV S/C Bina -Gwalior Transmission Line; (ii) 315 MVA, 400/220/33 kV ICT-I along with associated bays at Gwalior S/S; (iii) LILO of 400 kV S/C Korba-Raipur line at Bhatapara Sub-station along with associated bays; (iv) 400 kV Khandwa Rajgarh Ckt-II along with associated bays and 765/400 kV ICT-III at Seoni S/S; (v) 400 kV Khandwa Rajgarh Ckt-I along with associated bays and 63 MVAR Bus Reactor Bina S/S; (vi) 400 kV ICT-II at Gwalior Sub-station; (viii) 400/220 kV ICT-II at Bhatapara Sub-station under Sipat-II Transmission System in Western region (Effective DOCO: 05.05.2008)
20.	689/TT/2020	PGCIL	WR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i) Truing up of transmission tariff for 2014-19 tariff block and (ii) Determination of transmission tariff for 2019-24 tariff block for Asset: 01 no. 160 MVA, 220/132 kV, 3-Phase ICT at Baripada Sub-station (Shifted to Purnea Sub-Station) under Provision of Spare ICTs and Reactors for Eastern, Northern, Southern and Western Regions Eastern Region under Regulation-86 of

				Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999
21.	688/TT/2020	PGCIL	WR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i) Truing up of transmission tariff for 2014-19 tariff block and (ii) Determination of transmission tariff for 2019-24 tariff block for assets under Installation of Reactors in Western Region
22.	683/TT/2020	PGCIL	NR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for revision of transmission tariff for 2004-09 tariff block 2009-14 tariff block, truing up of transmission tariff for 2014-19 tariff block and determination of transmission tariff for 2019-24 tariff block for Asset I Moga Hissar D/C transmission line along with 220 kV Hissar-Hissar (BBMB) D/C line and 400 kV S/C Hissar Bhiwani Ckt I transmission line along with associated bays at Hissar and Bhiwani Sub-stations and Asset II One bay at Bhiwani Sub-station for termination of one Ckt. of 400 kV Bawana Bhiwani transmission line and 400 kV Bawana Bhiwani transmission line and 400 kV S/C of Hissar Bawana transmission line upto Bhiwani alongwith associated bays at Hissar under Moga Hissar Bhiwani Transmission System
23.	682/TT/2020	PGCIL	NR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i) Truing up of transmission tariff for 2014-19 tariff block and (ii) Determination of transmission tariff for 2019-24 tariff block for Asset I(A) extension of 400/220 kV Sikar Sub-station with 1X500 MVA, 400/220/33 kV auto transformer along with associated bays, Asset I(B) extension of 400/220 kV Sikar Sub-station with 2 nos. 220 kV line bays,

				Asset II(A) 400/220 kV, 500 MVA ICT along with associated bays at 400/220 kV Mainpuri Sub-station and Asset II(B) 2 nos. 220 kV line bays at 400/220 kV Mainpuri Sub-station under Augmentation of Transformation Capacity at Mainpuri and Sikar in Northern Region
24.	681/TT/2020	PGCIL	ALL	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i) Truing up of transmission tariff for 2014-19 tariff block and (ii) Determination of transmission tariff for 2019-24 tariff block for transmission assets under Transmission system associated with North East-Northern/Western Inter Connector-I
25.	680/TT/2020	PGCIL	NR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2009, CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i) Truing up of transmission tariff for 2009-14 tariff block and (ii) Truing up of transmission tariff for 2014-19 tariff block and (iii) Determination of transmission tariff for 2019-24 tariff block for Assets under 765 kV System for Central Part of Northern Grid-Part III in Northern Region
26.	679/TT/2020	PGCIL	SR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i) Truing up of transmission tariff for 2014-19 tariff block and (ii) Determination of transmission tariff for 2019-24 tariff block for Tuticorin Pooling Station-Salem Pooling Station 765 kV D/C line (initially charged at 400 kV) along with Bay extensions at Salem Pooling Station and Tuticorin Pooling Station and 80 MVAR Line Reactors at each end of both circuits of Tuticorin Pooling Station-Salem Pooling Station 765 kV D/C line (initially charged at 400 kV) under Common

				System Associated with Coastal Energen Private Limited & Ind-Bharat Power (Madras) Limited-LTOA Generation Projects in Tuticorin Area-Part-B in Southern Region
27.	678/TT/2020	PGCIL	ER	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i) Truing up of transmission tariff for 2014-19 tariff block and (ii) Determination of transmission tariff for 2019-24 tariff block Asset-I: URTDSM System (Control Center Equipment, PMUs and associated equipments) integrated and commissioned at ERLDC Kolkata, SLDCs WBSETCL & DVC, Asset-II: URTDSM System (Control Center Equipment, PMUs and associated equipments) integrated and commissioned at SLDCs of OPTCL of Eastern Region under Phase-I- Unified Real Time Dynamic State Measurement (URTDSM)
28.	677/TT/2020	PGCIL	ER	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i) Determination & truing up of transmission tariff for 2014-19 tariff block and (ii) Determination of transmission tariff for 2019-24 tariff block for Asset: 02 nos. 400 kV GIS line bays along with 01 no. 80 MVAR switchable line reactor (with 400 ohm NGR) along with associated bay at Kishanganj GIS Sub-station associated with 400 kV D/C (Quad) Kishanganj Dharbhanga 400 kV D/C line (line under TBCB) under POWERGRID works associated with Transmission system strengthening in Indian System for transfer of power from new HEPs in Bhutan
29.	676/TT/2020	PGCIL	NR	Approval under Regulation 86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i) Truing up of transmission tariff for 2014-19 tariff block and (ii) Determination of

				transmission tariff for 2019-24 tariff block for Assets under Augmentation of Transformers in Northern region Part-A in Northern Region
30.	671/TT/2020	PGCIL	WR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for truing up of transmission tariff for 2014-19 tariff block and determination of transmission tariff for 2019-24 tariff block for assets under WRSS XIV
31.	670/TT/2020	PGCIL	ER	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i) Truing up of Transmission tariff for 2014-19 tariff block and (ii) Determination of Transmission tariff for 2019-24 tariff block for 21 nos. of Assets under Eastern Region Strengthening scheme XII in Eastern Region
32.	669/TT/2020	PGCIL	SR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i) Truing up of transmission tariff for 2014-19 tariff block and (ii) Determination of transmission tariff for 2019-24 tariff block for transmission assets under Installation of Bus reactors at Cuddapah, Nellore PS, Kurnool, Raichur and Thiruvalam in Southern Region
33.	668/TT/2020	PGCIL	SR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for truing up of transmission tariff for 2014-19 tariff block and determination of transmission tariff for 2019-24 tariff block for transmission assets under Augmentation of transformation capacity in Southern Region
34.	667/TT/2020	PGCIL	NER	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and

				Conditions of Tariff) Regulations, 2019 for (i) Truing up of transmission tariff for 2014-19 tariff block and (ii) Determination of transmission tariff for 2019-24 tariff block for transmission assets Radial Interconnection between India (NER) and Bangladesh-Indian Portion in North-Eastern Region
35.	659/TT/2020	PGCIL	WR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i) Truing up of transmission tariff for 2014-19 tariff block and (ii) Determination of transmission tariff for 2019-24 tariff block for Asset-1: 63 MVAR, 400 kV Switchable Line Reactor along with 500 Ohms NGR at Rajgarh (POWERGRID) end of Khargone TPS Rajgarh (POWERGRID) 400 kV line under POWERGRID Works associated with Transmission system Strengthening in WR associated with Khargone TPS in Western Region
36.	658/TT/2020	PGCIL	ER	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i) Truing up of transmission tariff for 2014-19 tariff block and (ii) Determination of transmission tariff for 2019-24 tariff block for 04 nos. of Assets under Eastern Region Strengthening Scheme XI in Eastern Region
37.	657/TT/2020	PGCIL	NER	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i) Truing up of transmission tariff for 2014-19 tariff block and (ii) Determination of transmission tariff for 2019-24 tariff block for transmission assets under Transmission System Associated with Pallatana Gas Based Power Project (GBPP) and Bongaigaon Thermal Power Station (TPS) in North Eastern Region
38.	656/TT/2020	PGCIL	SR	Approval under Regulation-86 of CERC

				(Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i) Truing up of transmission tariff for 2014-19 tariff block and (ii) Determination of transmission tariff for 2019-24 tariff block for transmission asset-1X500 MVA 400/220 kV ICTs along with associated bays at Tumkur (Pavagada) S/s under Transmission system for Ultra Mega Solar Power Park at Tumkur (Pavagada), Karnataka - Phase II (Part A)
39.	655/TT/2020	PGCIL	NR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for truing up of transmission tariff for 2014-19 tariff block and determination of transmission tariff for 2019-24 tariff block for Asset-I: 1X500 MVA,765/400 kV Transformer as spare ICT at Agra Sub-station, Asset-II: 1X500 MVA, 765/400 kV Transformer as spare ICT at Fatehpur Sub-station, Asset-III: 765/400 kV,500 MVA, single phase Auto Transformer as spare ICT at Jhatikra sub-station under Spare 765/400 kV Transformers for Northern Region
40.	653/TT/2020	PGCIL	SR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i) Truing up of transmission tariff for 2014-19 tariff block and (ii) Determination of transmission tariff for 2019-24 tariff block for transmission asset-Tumkur (Pavagada) Pool-Hiriyur 400 kV D/C line along with associated bays and equipment at both ends under Transmission System for Ultra mega Solar Power Park at Tumkur (Pavagada), Karnataka-Phase-I
41.	651/TT/2020	PGCIL	NR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)

				Truing up of transmission tariff for 2014-19 tariff block and (ii) Determination of transmission tariff for 2019-24 tariff block for Asset-A: 400kV D/C Neemrana-Sikar T/L along with its associated bays under Northern Region System Strengthening Scheme-XVII in Northern Region
42.	650/TT/2020	PGCIL	WR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i) Truing up of transmission tariff for 2014-19 tariff block and (ii) Determination of transmission tariff for 2019-24 tariff block for Asset-I: Extension of 765/400 kV Bilaspur Pooling Station (near Sipat) alongwith LILO of Sipat-Seoni Ckt 2 with 240 MVAR Line reactor and Asset II: Installation of 765/400 kV, 1500 MVA ICT-3 at Bilaspur Pooling Station under WRSS XI Scheme
43.	648/TT/2020	PGCIL	NR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i) Truing up of transmission tariff for 2014-19 tariff block and (ii) Determination of transmission tariff for 2019-24 tariff block in respect of Asset-I: Meerut-Moga 765 kV S/C Transmission Line along with associated bays at Meerut & Moga 765/400 kV Sub-stations with 2 Nos. 240 MVAR line reactors (1 no. switchable and 1 no. non-switchable line reactor) each at Meerut & Moga under Northern Regional Strengthening Scheme XXVI in Northern Region
44.	647/TT/2020	PGCIL	NR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i) Truing up of transmission tariff for 2014-19 tariff block and (ii) Determination of transmission tariff for 2019-24 tariff block in respect of Combined Assets consisting of Asset-I: 400 kV D/C Manesar-Neemrana Line

				along with associated bays (DOCO: 01/06/2012), Asset-II: 500 MVA, 400/220 kV ICT-1 at Neemrana (DOCO: 01/04/2012), Asset- III: 315 MVA, 400/220 kV ICT-2 at Neemrana (DOCO: 01/01/2012), Asset IV: 400 kV D/C Bhiwadi-Neemrana Transmission line along with associated bays (DOCO: 01/01/2012), Asset V: 80 MVAR Bus Reactor at Neemrana Sub-station (DOCO: 01/04/2012), Asset- VI: LILO of 400 kV S/C Bhiwadi-Bassi TL at Kotputli Sub-station (DOCO: 01/04/2014), Asset-VII: 315 MVA 400/220 kV ICT-1&II with 02 nos. 220 kV line bays at Kotputli Sub-station (DOCO: 01/04/2014), Asset VIII: 04 nos. 220 kV line bays at Kotputli (DOCO: 10/09/2014) and Asset-IX: 80 MVAR Bus reactor at Kotputli Sub-station (DOCO: 10/09/2014) under Northern Region System Strengthening Scheme-XV in Northern Region
45.	646/TT/2020	PGCIL	NER	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i) Truing up of transmission tariff for 2014-19 tariff block and (ii) Determination of transmission tariff for 2019-24 tariff block for transmission asset: Replacement of existing 1 no. 50 MVA, 220/132 kV ICTs by 160 MVA, 220/132 kV ICT at Balipara Sub-station along with replacement of 132 kV equipment under North Eastern Region Strengthening Scheme-III (NERSS-III) in North Eastern Region
46.	625/TT/2020	PGCIL	NR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i) Truing up of transmission tariff for 2014-19 tariff block and (ii) Determination of transmission tariff for 2019-24 tariff block for Assets under Northern Regional Transmission Strengthening Scheme in Northern Region
47.	581/TT/2020	PGCIL	NR	Approval under Regulation-86 of CERC

				(Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i) Truing up of transmission tariff for 2014-19 tariff block and (ii) Determination of transmission tariff for 2019-24 tariff block in respect of Combined Asset-A consisting of Asset-I - 1 No. of 12 & #8188; Series Bus reactor at Mandola 400/220 kV (POWERGRID) Sub-station along with associated bays, Asset-II - 1 No. of 12 & #8188; Series Bus reactor at Ballabgarh 400/220 kV (POWERGRID) Sub-station along with associated bays, 1 no. Series Line Reactor of 12 & #8188; in Dadri-Mandola 400 kV, Ckt-I and 1 no. Series Line Reactor of 12ῼ in Dadri-Mandola 400 kV, Ckt-II under the scheme Provision of Series Reactors in Northern Region
48.	547/TT/2020	PGCIL	NR	Approval under Regulation 86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i) Truing up of transmission tariff for 2014-19 tariff block and (ii) Determination of transmission tariff for 2019-24 tariff block in respect of Combined Asset under the scheme Provision of Bus Reactors in Northern Region
49.	511/TT/2020	PGCIL	SR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i) Revision of transmission tariff for 2004-09 and 2009-14 tariff block (ii) Truing up of transmission tariff for 2014-19 tariff block and (iii) Determination of transmission tariff for 2019-24 tariff block for Combined elements of Kaiga-Narendra 400 kV D/C Transmission Line, 400/220 kV Sub-station at Narendra with one 315 MVA ICT and 2nd 315 MVA ICT at Narendra Sub-station under Kaiga-Narendra Transmission System in Southern Region

50.	507/TT/2020	PGCIL	ER	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for revision of transmission tariff for 2004-09 and 2009-14 tariff block, Truing up of transmission tariff for 2014-19 tariff block and determination of transmission tariff for 2019-24 tariff block for 500 MW HVDC back to back station at Gazuwaka (Asset I), Vijayawada Gazuwaka 400 kV D/C Line & 50 percent FSC Jeypore Gazuwaka 400 kV D/C T/L at Jeypore (Asset II) and (a) 40 percent FSC on Rengali Indravati 400 kV S/C T/L & (b) 40 percent FSC on Meramundali Jeypore 400 kV S/C T/L at Jeypore (Asset III) under Augmentation of capacity of Gazuwaka HVDC back to back project (500 MW) in Southern Region and Eastern Region
51.	506/TT/2020	PGCIL	SR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i) Revision of transmission tariff for 2004-09 and 2009-14 tariff block (ii) Truing up of transmission tariff for 2014-19 tariff block and (iii) Determination of Transmission tariff for 2019-24 tariff block for Combined elements of (a) 80 MVAR bus reactor along with Nellore 400 kV bay extension; (b) 315 MVA ICT with cuddapah 400 kV bay extension; (c) 315 MVA ICT with Gooty Extension and 1Ind 3X167 MVA auto transformer at Kolar and switching arrangement for reactor at Somanahalli; (d) 315 MVA ICT with Gazuwaka Sub-station bay extension; (e) 315 MVA ICT with Munirabad Sub-station bay extension; and (f) 315 MVA ICT with Khammam Sub-station bay extension under System Strengthening Scheme V in Southern Region
52.	504/TT/2020	PGCIL	NER	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and

				Conditions of Tariff) Regulations, 2019 for (i) Truing up of transmission tariff for 2014-19 tariff block and (ii) Determination of transmission tariff for 2019-24 tariff block for transmission assets under North Eastern Region Strengthening Scheme-VII (NERSS-VII) in North Eastern Region
53.	503/TT/2020	PGCIL	SR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i) Truing up of transmission tariff for 2014-19 tariff block and (ii) Determination of transmission tariff for 2019-24 tariff block for transmission assets under Transmission System for Ultra Mega Solar Park in Anantpur District, Andhra Pradesh - Part A (Phase-I)
54	214/TT/2020	PGCIL	NER	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i) Revision of transmission tariff for 2004-09 tariff block, 2009-14 tariff block; (ii) Truing up of transmission tariff for 2014-19 tariff block and (iii) Determination of transmission tariff for 2019-24 tariff block for Transmission system associated with Kopili hydroelectric Stage-I extension project (2x50MW) in North Eastern Region
55	213/TT/2020	PGCIL	ER	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for revision of transmission tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block; Truing up of transmission tariff for 2014-19 tariff block and determination of transmission tariff for 2019-24 tariff block for 400 kV Talcher Transmission system in Eastern Region
56	207/TT/2020	PGCIL	ER	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff)

				Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i) Revision of transmission tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block; (ii) Truing up of transmission tariff for 2014-19 tariff block and (iii) Determination of transmission tariff for 2019-24 tariff block for LILO of 400 kV D/C Bonaigaon-Malda line at Purnea and sub-station at Purnea (New)
57	102/TT/2020	PGCIL	NER	Misc. Petition for approval under sub-section (4) of Section 28 of the Electricity Act 2003 for determination of (i) Truing up of Charges for the period 2014-19 block; (ii) Fees and Charges for the period 2019-24 block for Unified Load Despatch & Communication Scheme (POWERGRID portion i.e. Communication system portion and SLDC system retained by the petitioner after formation of POSOCO) in North Eastern Region
58	94/TT/2020	PGCIL	ER	Approval under Regulation 86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for truing up of transmission tariff for 2014-19 tariff block and determination of transmission tariff for 2019-24 tariff block for 10 nos. of Assets under Expansion/Upgradation of SCADA/EMS system of SLDCs of Eastern Region
59	89/TT/2020	PGCIL	WR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i) Revision of transmission tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block; (ii) Truing up of transmission tariff for 2014-19 tariff block and (iii) Determination of transmission tariff for 2019-24 tariff block for 400 kV D/C Ramagundam-Bhadrawati (Chandrapur) Transmission System in Southern and Western Region
60	88/TT/2020	PGCIL	WR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff)

				Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i) Truing up of transmission tariff for 2014-19 tariff block and (ii) Determination of transmission tariff for 2019-24 tariff block for Asset A: Combined Asset for Part of 400 kV D/C Vapi-Navi Mumbai TL (from Vapi Gantry till 1st M/C point at Loc. AP-18) along with bay at Vapi and 220 kV D/C Vapi Khadoli Transmission line along with associated Bays Asset B: 400kV D/C Vapi-Navi Mumbai Transmission Line, WR1 portion from AP18 to AP38 (Part of 400 kV D/C Vapi-Navi Mumbai Transmission Line), Asset C1: Part of 400 kV D/C Navsari-Boisar T/L from AP 18 to AP 38/0 through LILO point of 400 kV D/C Navsari-Boisar at Magarwada GIS (23B/0) (D/C portion strung on M/C Twin-Twin portion comprising of 400 kV D/C Navsari - Boisar and 400 kV D/C Vapi-Kudus) & Part of 400 kV D/C Vapi - Kudus T/L from AP 38/0 to AP 44 -, Asset C2 : Part of 400 kV D/C Vapi - Kudus T/L from 104/0 to Kudus (MSETCL) S/S and associated bays at Kudus (MSETCL) S/S under Western Region System Strengthening Scheme - V in Western Region
61	42/TT/2020	PGCIL	ER	Misc. Petition for approval under sub-section(4) of Section 28 of the Electricity Act 2003 for determination of Truing up of Charges for the period 2009-14 block; Fees and Charges for the period 2014-19 block for Unified Load Despatch & Communication Scheme (POWERGRID portion i.e. Communication system portion and SLDC system retained by the petitioner after formation of POSOCO) in Eastern Region
62	12/TT/2020	PGCIL	NR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i) Revision of transmission tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block; (ii) Truing up of transmission tariff for 2014-19 tariff block and (iii) Determination of transmission tariff for 2019-24 tariff block for Special Energy Meters in

				Northern Region
63	514/TT/2019	PGCIL	SR	Approval under Regulation 86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for Truing up of Transmission tariff for 2014-19 tariff block and determination of transmission tariff for 2019-24 tariff block for transmission assets under transmission system associated with Contingency plan for evacuation of power from IL&FS (2x600 MW) in Southern Region
64	713/TT/2020	DAMODAR VALLEY CORPORATION (DVC)	ER	Petition under Sections 62(1)(b) & 79(1)(d) of the Electricity Act, 2003 and Regulation - 86 of CERC (Conduct of Business) Regulations, 1999 and Regulations-9(2), 10(1) and 12 of CERC Tariff Regulations' 2019 in respect of 'Existing T&D System& New Element' of Damodar Valley Corporation for the tariff period 2019-24
65	697/TT/2020	ARAVALI POWER COMPANY PRIVATE LIMITED (APCPL)	NR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for truing up of transmission tariff for 2014-19 tariff block and determination of transmission tariff for 2019-24 tariff block of Jhajjar-Mundka 400 kV D/C ISTS Line
66	687/TT/2020	DELHI TRANSCO LIMITED (DTL)	NR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and Regulation-9 of CERC (Terms and Conditions of Tariff) Regulations, 2019 read with Section-62 & 79 of Electricity Act, 2003 for determination of (i) Transmission tariff for 2019-24 Tariff Block for 400 kV Mandaula-Bawana Double Ckt. and 400 kV Ballabgarh Bamnauli Double Ckt. Transmission Lines
67	707/TT/2020	PGCIL	SR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for determination of Transmission Tariff from Actual DOCO to 31-03-2024 for Madhugiri Yelahanka 400kV D/C (Quad) Line with a small portion to be strung on multi-circuit tower of the SRSS-XII scheme with high ampacity conductor in

				Bengaluru area along with associated bays & equipments at Madhugiri Substation and Yelahanka GIS under Transmission system associated with System Strengthening-XIII in Southern Regional Grid
68	694/TT/2020	PGCIL	WR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for determination of transmission tariff from DOCO to 31.03.2024 for Asset 1: 2 Nos. 765 kV line bays at 765/400 kV Indore Sub-station of POWERGRID (for Khandwa PS (TBCB)-Indore 765 kV D/c line) & 240 MVar, 765 kV Switchable Line Reactors along with 700 Ohms NGR at 765/400 KV Indore Sub-station end of each ckt of Khandwa Pool-Indore 765 kV D/c line (line being implemented under TBCB) under POWERGRID Works associated with Transmission system Strengthening in WR associated with Khargone TPS in Western Region
69	693/TT/2020	PGCIL	SR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for determination of transmission tariff from anticipated DOCO to 31.03.2024 for a) 400 kV Pugalur (HVDC Station) - Pugalur (Existing) (Quad) D/C Transmission line along with associated bays at Pugalur (HVDC Station) & Pugalur (Existing) Sub-station and b) 400 kV Pugalur (HVDC Station) Arasur (Quad) D/C Transmission line along with associated bays at Pugalur (HVDC Station) & Arasur station under HVDC Bipole link between Western Region (Raigarh, Chattisgarh) and Southern Region (Pugalur, Tamil Nadu) North Trichur (Kerala) Scheme #2 AC System strengthening at Pugalur end in Southern Regional Grid
70	690/TT/2020	PGCIL	WR/NR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for determination of transmission tariff from DOCO to 31-03-2024 for Asset-I: Pole-III (1500 MW) Extension of

				800 kV Champa & Kuruchetra HVDC stations for up gradation of existing HVDC convertor stations from 3000 MW to 6000 MW and Asset-II: Pole-IV (1500 MW) Extension of 800 kV Champa & Kuruchetra HVDC stations for up gradation of existing HVDC convertor stations from 3000 MW to 6000 MW under Transmission System Strengthening in WR-NR Transmission Corridor for IPPs in Chhattisgarh
71	686/TT/2020	PGCIL	ER	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for determination of Transmission Tariff from DOCO to 31-03-2024 for 500 MVA single phase unit of 765/400 kV ICT (cold spare) Stationed at Ranchi (new) under Eastern Region Strengthening Scheme IX in Eastern Region
72	685/TT/2020	PGCIL	SR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for determination of transmission tariff from anticipated DOCO to 31.03.2024 for 800 kV 6000MW Raigarh (HVDC Station)-Pugalur (HVDC Station) HVDC Link along with 800 kV 1500 MW (Pole-I) HVDC terminals each at Raigarh (HVDC Station) & Pugalur (HVDC Station) under HVDC Bipole link between Western Region (Raigarh, Chattisgarh) and Southern Region (Pugalur, Tamil Nadu) North Trichur (Kerala) Scheme #1: Raigarh - Pugalur 6000 MW HVDC System in Southern Regional Grid
73	684/TT/2020	PGCIL	10/11/2020	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for determination of transmission tariff from DOCO to 31.03.2024 for 400 kV D/C Mundra UMPP Bhuj (Triple Snowbird) Ckt-1 Transmission Line along with extension of 400 kV Mundra UMPP Switchyard and 400 kV Bhuj Pooling Station under Transmission System Strengthening Associated with Mundra UMPP (Part-B)
74	675/TT/2020	PGCIL	ER	Approval under Regulation-86 of CERC

				(Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for determination of transmission tariff from DOCO to 31-03-2024 for Asset-I: 400 kV D/C Nabinagar - Patna line along with 2X80 MVAR switchable line reactor and associated bays at Patna Sub-station, Asset-II: 765/400 kV 3X500 MVA ICT-IV along with Associated bays at Gaya Sub-station and Asset-III: 80 MVAR switchable Line reactor in 400 kV Barh-I line at Patna Sub-station along with associated bay under Transmission system associated with Nabinagar-II TPS (3X660 MW) under Eastern Region
75	674/TT/2020	PGCIL	ER	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for determination of transmission tariff from DOCO to 31-03-2024 for 2X1500 MVA 765/400 kV ICTs along with associated bays and split bus arrangement at 765 kV Bus at Jharsugura (Sundargrah) GIS under POWERGRID work associated with common transmission system for Phase-II generation projects in Odisha under Eastern Region
76	673/TT/2020	PGCIL	NR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for determination of transmission tariff from DOCO to 31-03-2024 for Asset I and Asset II under Transmission system associated with Tehri Pump Storage Plant (PSP)
77	666/TT/2020	PGCIL	ER	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for determination of transmission tariff from DOCO to 31-03-2024 for Replacement of existing 315 MVA, 400/220 kV ICT-II with 500 MVA, 400/220 kV ICT-II at Pusauli Sub-station Under Eastern Region strengthening scheme XII in Eastern Region
78	665/TT/2020	PGCIL	ER/WR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and

				CERC (Terms and Conditions of Tariff) Regulations, 2019 for determination of transmission tariff from DOCO to 31-03-2024 for Assets under POWERGRID works associated with TBCB lines under common transmission system for Phase-II generation projects in Odisha in Eastern & Western Region
79	664/TT/2020	PGCIL	SR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for determination of transmission tariff from actual/anticipated DOCO to 31-03-2024 for Asset 1- 01 No. Spare 201 MVA, 1 ph 3 winding Converter Transformer and Asset 2- 01 No. Spare 234 MVA, 1ph 3 winding Converter Transformer at Vizag HVDC Terminal Station under Procurement of Spare Converter Transformer for Vizag HVDC System in Southern Region
80	663/TT/2020	PGCIL	SR	Approval of transmission tariff for Circuit-I of Tirunelveli-Muvathapuza (Cochin) 400 kV quad D/C line (Tirunelveli to Edmon on Multi Ckt line and Edmon to Cochin on D/C line) (Asset-I) and Circuit-II of Tirunelveli-Muvathapuza (Cochin) 400 kV quad D/C line (Tirunelveli to Edmon on Multi Ckt line and Edmon to Cochin on D/C line) (Asset-II) under Transmission System associated with Kudamkulam Atomic Power Project (2X1000 MW) in Southern Region
81	662/TT/2020	PGCIL	SR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for determination of transmission tariff from DOCO to 31-03-2024 for Asset 1- Installation of +/- 200 MVAR Dynamic Compensation (STATCOM) along with 2x125 MVAR Mechanically Switched Reactor (MSR) and 1x125 MVAR Mechanically Switched Capacitor (MSC) and co-ordinated control mechanism of MSCs and MSRs at 400 kV Hyderabad Substation, Asset 2- Installation of +/- 200 MVAR STATCOM along with 2x125 MVAR Mechanically Switched Reactor (MSR) and 1x125 MVAR Mechanically Switched

				Capacitor (MSC) and co-ordinated control mechanism of MSCs and MSRs at 400/230 kV Udumalpet Sub-station and Asset 3- Installation of +/- 200 MVAR STATCOM along with 2X125 MVAR Mechanically Switched Reactor (MSR) and 1x125 MVAR Mechanically Switched Capacitor (MSC) and co-ordinated control mechanism of MSCs and MSRs at 400/230 kV Trichy Sub-station under System Strengthening in Southern Region XXI in Southern Region
82	661/TT/2020	PGCIL	SR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for determination of transmission tariff from DOCO to 31-03-2024 for 2 nos. 765 kV line bays and 1 no. 240 MVAR Switchable line reactor on each circuit of Chilakaluripeta - Cuddapah 765 D/c line at Cuddapah (2 nos. 240 MVAR Switchable line reactors) under Sub-station Works Associated with Strengthening of Transmission System beyond Vemagiri in Southern Region
83	660/TT/2020	PGCIL	NER	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for determination of transmission tariff from DOCO to 31-03-2024 for Transmission Asset 1 X 500 MVA, 400/220/33 kV, 3-Ph ICT-3 with GIS bays in 400 kV side and AIS bays in 220 kV side at Misa Sub-station under North eastern Region Strengthening Scheme-IV (NERSS-IV) in North-Eastern Region
84	654/TT/2020	PGCIL	NR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for determination of Transmission Tariff from DOCO to 31-03-2024 for Asset-I: Conversion of 02 nos. 400 kV, 50 MVAR line reactors into switchable line reactors at Abdullapur Substation, Asset-II: Conversion of 63 MVAR Fixed Line Reactor of 400 kV Balia (PG)-Sohawal (PG) Line Circuit-1 & 2 to Switchable Line Reactor at Balia (PG) and Conversion of 50 MVAR

				Fixed Line Reactor of 400 kV Balia (PG)-Sohawal (PG) Line Circuit -1 & 2 to Switchable Line Reactor at Sohawal (PG) and Asset-III: Conversion of 50 MVAR Fixed Line Reactor of 400 kV Kankroli-Zerda Line to Switchable Line Reactor at kankroli Substation under Conversion of Fixed Line Reactors into Switchable Line Reactors in Northern Region
85	652/TT/2020	PGCIL	SR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for determination of transmission tariff from DOCO to 31-03-2024 for Fixed Series Capacitor (40%) on Circuit-I & II of 400 kV Tumkur (Pavagada) - Tumkur (Vasantharapura) D/c Quad Line at Tumkur (Pavagada) PS end under Transmission System for Ultra Mega Solar Power Park at Tumkur (Pavagada), Karnataka-Phase-II (Part C) in Southern Region (SRTS II)
86	649/TT/2020	PGCIL	NR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for determination of Transmission tariff for 2019-24 tariff block for Asset I - 1X1500 MVA 765/400 kV ICT-II along with associated bays and 2 Nos. 400 kV Line Bays for termination of 400 kV D/C Aligarh - Pritala TBCB Line at Aligarh 765 kV Switching Substation; Asset II - 1X1500 MVA 765/400 kV ICT-I at Aligarh 765 kV Switching Sub-station Under ICTs and Bays Associated with Northern Region System Strengthening Scheme (NRSS-XXXVIII)
87	644/TT/2020	PGCIL	NR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for determination of Transmission Tariff from DOCO to 31-03-2024 for Asset-I: Singrauli Allahabad 400kV S/c Line along with associated bays at both ends including 1X50 MVAR Line Reactor at Allahabad end under NRSS-XXX

NOTE: The distribution companies not registered with the e-filing portal of the Commission are requested to register in the e-filing portal for easy access of the petitions and pleadings and for the purpose of e-filing.



(Sanoj Kumar Jha)
Secretary, CERC